

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: Vikram Bakshi

V/s.

M/s. Connaught Plaza Restaurants Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	SANJEEV SINDHWANI	Sr. Advocate.	PETITIONERS	
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Anish Sanil

2.	TEJAS KARIA	Advocate		
3.	KARAN MEHRA			
4.	MANAVENDRA MISHRA			
5.	AONICAN GHOSH			
6.	ABINASH BARIK			

ARUN KATHPALIA SRADV.

SATYAJIT SARNA ADV.

2-8

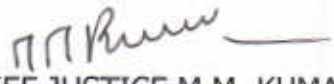
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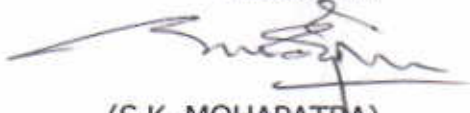
MR. SUDIPTO SARKAR SRADV	Respondent No. 2
MR. RAHUL P. DAVE, ADV	
MR. AMIT DHINGRA, ADV	
MR. SUMIT CHOPRA, ADV	

[Signature]

ORDER

List for further arguments on 30th August and 7th September 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

10.08.2016
(A.K. Arora)